### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO.2042 TO BE ANSWERED ON 30.07.2021

#### **COMMISSION FOR PROTECTION OF CHILD RIGHT**

#### 2042. SHRI GURJEET SINGH AUJLA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is a fact that several children lost either both or one of the parents during the COVID-19 pandemic and are facing bleak future and if so, the details thereof;
- (b) the total number of COVID orphans as reported to National Commission for Protection of Child Right (NCPCR) or other agencies;
- (c) whether Supreme Court have directed the Central and State Governments to track all such children who are in distress and grant them financial assistance; and
- (d) if so, the details thereof along with the details of funds disbursed under the Integrated Child Protection Scheme so far?

#### **ANSWER**

### MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d): As per information provided by States/UTs, data of orphan children who have lost their parents to Covid since April 2021 to 28.05.2021, is at **Annexure I.** The data collected on Bal Swaraj Portal launched by National Commission for Protection of Child Right regarding orphan children is not specific to those children who have lost their parents to Covid.

All District Magistrates have been directed by the Hon'ble Supreme Court vide its order dt. 27.07.21 in Suo-moto Writ Petition (C) No. 4 of 2020 In Re. Contagion of Covid-19 virus in Children Homes to continue uploading the information as and when received, on the Bal Swaraj portal. The Court has also directed the States to provide information regarding the payment of an amount of Rs. 2000/- under the Integrated Child Protection Scheme to each of the eligible children.

The details of funds disbursed under the CPS (erstwhile Integrated Child Protection Scheme) during the last financial year is at **Annexure-II**.

Hon'ble PM has announced PM CARES for children scheme to support children who have lost both parents or surviving parent or legal quardian or adoptive parents due to COVID-19 pandemic. The scheme provides support for education and health and will create a corpus of Rs 10 lakh for each child when he or she reaches 18 years of age. This corpus will be used to give a monthly financial support/ stipend form 18 years of age, for the next 5 years to take care of his or her personal requirements during the period of higher education and on reaching the age of 23 years, he or she will get the corpus amount as one lump-sum for personal and The scheme is accessible through professional use. an online i.e. pmcaresforchildren.in. The portal has been introduced to all the States and UTs on 15.07.21. Any Citizen can inform the administration regarding a child eligible for support under this scheme through the portal.

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Annexure to part (a) of Lok Sabha Unstarred Question No.2042 for 30.07.2021 raised by Shri Gurjeet Singh Aujla Rajaregarding "Commission for Protection of Child Right".

## As per information provided by States/UTs data of orphan children who have lost their parents to Covid since April 2021 to 28.05.2021 is as follows:

SI. No.	Name of State	No. of orphaned children		
1	A&N Island	0		
2	Andhra Pradesh	119		
3	Arunachal Pradesh	0		
4	Assam	3		
5	Bihar	0		
6	Chandigarh	0		
7	Chhattisgarh	16		
8	Dadra Nagar Haveli & Daman Diu	2		
9	Delhi	1		
10	Goa	0		
11	Gujarat	45		
12	Haryana	0		
13	Himachal Pradesh	13		
14	J&K	8		
15	Jharkhand	11		
16	Karnataka	09		
17	Kerala	09		
18	Ladakh	0		
19	Lakshadweep	0		
20	Madhya Pradesh	73		
21	Maharashtra	83		
22	Manipur	1		
23	Meghalaya	1		
24	Mizoram	0		
25	Nagaland	0		
26	Odisha	10		
27	Puducherry	2		
28	Punjab	20		
29	Rajasthan	19		
30	Sikkim	0		
31	Tamil Nadu	8		
32	Telangana	23		
33	Tripura	0		
34	Uttar Pradesh	158		
35	Uttarakhand	8		
36	West Bengal	3		
	Total	645		

Annexure to part (a) of Lok Sabha Unstarred Question No.2042 for 30.07.2021 raised by Shri Gurjeet Singh Aujla Rajaregarding "Commission for Protection of Child Right".

Details of fund disbursed under the CPS Scheme during the last financial year i.e. 2020-21 as on 31.03.2021.

### (Rs.in lakhs)

S. No.	State/UT	Amount Released		
1	Andhra Pradesh	1827.84		
2	Arunachal Pradesh	293.55		
3	Assam	3159.17		
4	Bihar	2203.71		
5	Chattisgarh	2281.81		
6	Goa	129.9		
7	Gujarat	2590.93		
8	Haryana	2391.14		
9	Himachal Pradesh	1457.39		
10	Jammu & Kashmir	1490.55		
11	Jharkhand	1425.26		
12	Karnataka	2897.87		
13	Kerala	1135.84		
14	Madhya Pradesh	3531.26		
15	Maharashtra	3433.13		
16	Manipur	3468.9		
17	Meghalaya	2014.36		
18	Mizoram	2243.71		
19	Nagaland	2125.64		
20	Orissa	3302.54		
21	Punjab	558.41		
22	Rajasthan	3221.96		
23	Sikkim	612.81		
24	Tamil Nadu	9636.91		
25	Telangana	431.61		
26	Tripura	1075.65		
27	Uttar Pradesh	5235.63		
28	Uttarakhand	712.37		
29	West Bengal	4375.63		
30	Andaman & Nicobar Island	282.97		
31	Chandigarh	169.21		
32	Dadra & Nagar Haveli			
	Daman & Diu	55.96		
33	Delhi	656.76		
34	Lakshadweep	0		
35	Ladakh	153.18		
36	Puducherry	393.97		
Total	- /	70977.53		